CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA-1588/2003

New Delhi this the 20th day of June, 2003. Hon'ble Sh. Govindan S. Tampi, Member(A)

Rajish Wilson, S/o late Sh. Veer Singh, R/o E-53, H.No.1503, Badarpur Border. Applicant

(through Sh. M.K. Bhardwaj, Advocate)

Versus

- Resident Commissioner, Maharastra Bhawan, Copernicus Marg, New Delhi.
- 2. The Chief Engineer,
 PWD Electrical,
 Maharastra Shasan,
 Administrative Building,
 IIIrd Floor,
 Ram Krishan Chamburkar Marg,
 Mumbai.
- 3. The Supdt. Engineer,
 PWD Electrical, ADm. Building,
 Racing Office, Ram Krishan
 Chamburkar Marg,
 Mumbai.
- 4. The Executive Engineer,
 South Mumbai,
 Shashkya Kutir No.11,
 Press General Mg., Mumbai. Respondents

ORDER (ORAL)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Learned counsel presses the case of the applicant for compassionate appointment. In fact on 31.10.2002 the respondents have sent a letter to the applicant for After documents. receiving the furnishing certain documents, the respondents wrote a letter dated requisite In the said letter the to the applicant. 11.3.2003 respondents have mentioned inter alia that the case of the

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applicant is pending with the competent authority and the decision of the competent authority would be communicated at the earliest. The applicant has also indicated that he is prepared to go to Bombay or any other place. After waiting for nearly two years, the applicant filed the present OA.

2. Keeping in view the above, I direct the respondents to decide the case of the applicant within two months from the date of receipt of a copy of this order and communicate the same to the applicant.

3. OA is disposed of as above.

(Govindan S. Tampi) Member(A)

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